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Advocates are requested to ascertain from their records regarding pendency of the cases, mentioned below, as neither these files are found scanned nor available in the Criminal Branch or Record room of this court and if any case out of them is pending, then information thereof along with paper book be submitted in the office of Registrar (Judicial) within a period of one month.

SR. NO.	CRIMINAL REVISION NO	CASE YEAR
1	1165	1985
2	899	1986
3	680	1986
4	928	1986
5	624-SB	1986
6	952	1986
7	1069	1986
8	875	1986
9	1020	1986
10	1457	1986
11	729	1986
12	1010	1986
13	556	1986
14	474	1986
15	599	1986
16	986	1986
17	998	1986
18	971	1986
19	829	1986
20	964	1986
21	951	1986
22	970	1987
23	1128-SB	1987
24	1142-SB	1987
25	893	1987
26	838	1987
27	347	1987
28	1047	1987
29	75	1987
30	1146-SB	1987
31	555	1987
32	608	1987
33	851	1987
34	816	1987
35	725	1987
36	815	1987

37	1200-SB	1987
38	836	1987
39	626	1987
40	811	1987
41	463	1987
42	481	1987
43	135	1988
44	12	1988
45	1208	1988
46	59	1988
47	101	1988
48	84	1988
49	634	1988
50	733	1988
51	542	1988
52	477	1988
53	202-SB	1988
54	853	1988
55	119	1988
56	406	1988
57	487	1988
58	997	1988
59	621	1988
60	1069	1988
61	977	1988
62	358	1988
63	863	1989
64	768	1989
65	131	1989
66	5011	1989
67	191	1989
68	971	1989
69	995	1989
70	470	1989
71	60	1990
72	696	1990
73	2189	1994
74	830	1994
75	177-SB	1994
76	447	1994
77	158	1995
78	835	1995
79	696	1996
80	516	1996
81	570	1996
82	1235	1996
83	547	1996
84	469	1996
85	858	1997

86	378	1997
87	1179	1997
88	503	1998
89	345	1998
90	1201	1998
91	492	1998
92	990	1998
93	1145	1998
94	144	1998
95	1106	1998
96	342	1998
97	1225	1998
98	98	1999
99	1052-M	1999
100	1243	1999
101	402	1999
102	302	1999
103	526	1999
104	763	1999
105	734	1999
106	811	1999
107	920	1999
108	915	1999
109	1128	1999
110	1283	1999
111	1194	1999
112	1455	1999
113	748	1999
114	135	2000
115	148	2000
116	661	2000
117	694	2000
118	906	2000
119	970	2000
120	1067	2000
121	1302	2000
122	1332	2000
123	1354	2000
124	1532	2000
125	1773	2000
126	583	2000
127	1125	2000